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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 88/16	TP 250/17	Hearing	560(6)	Ankur Lines Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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BASAVARA J
V. SABARAD
ADVOCATE.

SABARAD AND CO.
9448050800

KARNATAKA
HOUSING BOARD
IMPLEADING APPLICANT.

Babar.

S R SHIVABRAHASI
Advocate for petitioner
9844029123

Ankur Lines P Ltd

(Basavaraj Sabarad
9448050800)

SB

ORDER

Counsel for Petitioner in CA No. 563/16 is present. Counsel for Respondent in CA No. 563/16 is absent. No representation. List it on 08/06/2017 for hearing in CA No. 563/16 and no adjournment will be given.


Member (J)


Member (T)